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*414. SARDAR RAM SINGH:

SHRI R. P. KHAITAN:

JAIPU-SHRI SITARAM RIA:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that the Indian Jute Mills Association has represented to Government to take immediate remedial steps to give substantial assistance to jute mills to avoid their present recession and to prevent closure of mills;
- (b) whether Government have taken any steps in pursuance of this request;
- (c) the number of mills which were closed down during the last three months; and
- (d) the total loss of production that has been suffered as a result of the closure of mills?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) The Indian Jute Mills Association had made certain comprehensive suggestions to restore the health of the jute industry in July, 1967.

- (b) Attention is invited to the Statement made on the subject in this House on the 10h August, 1967.
- (c) There was only one case of closure reported during 3 months September-November, 1967. The mill has since re-opened.
 - (d) About 1400 tonnes.

खादी बोर्ड के कार्यकरण के संबंध में समिति की रियोर्ट

*415. श्री सुन्दर सिंह भंडारी : क्या वाणिज्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या ख.दी बोर्ड के कार्यकरण की जांच के लिए जो समिति गठित की गयी थी उसकी रिपोर्ट सरकार को प्राप्त हो गरी है;

(ख) यदि हां, तो उसकी मुख्य सिफा-रिशें क्या हैं; और

to Questions

(ग) उन पर क्या कार्यवाही की गई?

†[REPORT OF COMMITTEE ON THE WORK-ING OF KHADI BOARD

- *415. SHRI SUNDAR SINGH BHANDARI: Will the Minister of COMMERCE be pleased to state:
- (a) whether Government have received the report of the Committee constituted to go into the working of the Khadi Board:
- (b) if so, what are its main recommendations; and
- (c) what action has been taken thereon?]

वाणिज्य मंत्रालय में उपमंत्री मोहस्मद शफी क्ररेशी) : जी. नहीं ।

(ख) तथा (ग) प्रश्न नहीं उठते।

†[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) and (c) Do not arise.1

खादी ग्रामोद्योग भवन की बचत व सहकारी समिति

- * 418. श्रीमती विद्यावती चतुर्वेदी : क्या वाणिज्य मन्त्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच है कि 1964 के वर्ष में खादी ग्रामोद्योग भवन के कर्म-चारियो की बचत व सहकारी समिति के कार्यकरण की सतर्कता आयोग द्वारा जांच की गई थी:
- (ख) यदि हां, तो सतर्कता आयोग द्वारा क्या रिपोर्ट की गई थी; और
- (ग) सरकार और खादी द्वारा इस संबंध में क्या कार्यवाही की गई?

^{†[]} English translation.

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†[THRIFT AND COOPERATIVE SOCIETY, KHADI GRAMOUDYOG BHAWAN

*416. SHRIMATI VIDYAVATI CHATURVEDI: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that an enquiry was held by the Vigilance Commission in 1964 into the working of the Thrift and Cooperative Society of the employees of the Khadi Gramodyog Bhawan;
- (b) if so, what was the report submitted by the Vigilance Commission; and
- (c) what action was taken by Government and the Khadi Bhawan in this regard?]

वाणिज्य मंत्रालय में उपमन्त्री (श्री मोहम्मद शफी कूरें की): (क) जी, नहीं।

(ख) तथा (ग) प्रश्न नहीं उठते।

†[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD, SHAFI QURESHI): (a) No, Sir.

(b) and (c) Do not arise.]

CONTRACT FOR RAILWAY WAGONS TO SOUTH KOREA

*417. SHRI A. P. CHATTERJEE: SHRI ARAVINDAKSHAN KAIMAL:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that after signing of the agreement with the Government of South Korea by the State Trading Corporation for supply of railway wagons, steel prices have gone up; and
- (b) if so, whether there is any proposal under Government's consideration to approach the Government of South Korea to revise the contract or subsidise the export?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) Does not arise.

PERIODICALS PUBLISHED BY MINISTRY OF RAILWAYS

to Questions

- 876. SHRI ABID ALI: Will the Minister of RAILWAYS be pleased to lay on the Table of the House a statement giving the following information with regard to the periodicals published by his Ministry and its attached and subordinate Offices:—
- (a) (i) name of the periodical, indicating whether it is published weekly or monthly;
 - (ii) number of copies printed of each;
 - (iii) number of copies normally sold;
- (iv) number of copies given gratis; and
- (b) The expenditure, direct or indirect, incurred thereon and the income derived therefrom during the last one year?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b) A statement is attached. [See Appendix LXII, Annexure No. 60.]

ELECTRIFICATION OF MADRAS-ARKONAM SECTION

- 877. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that electrification of Madras-Arkonam section is to be included in the Fourth Five Year Plan; and
 - (b) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b) The electrification of Madras-Arkonam section has not been included in the programme of electrification during the Fourth Five Year Plan but electri-fication from Madras to Trivelore in the first instance, for operation of suburban services, is under examination. Based on this examination, and availability of funds and foreign exchange, a decision on electrification of the section will be taken.

^{†[]} English translation.